

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 21

C.P. (IB)/624(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **IDBI Trusteeship Services Limited**

**Vs**

**Reliance Infrastructure Limited**

**For OC** : Sr. Adv. Gaurav Joshi, a/w Advo Anush Mathkar & Adv. Karan Sangani i/b Cyril Amarchand Mangaldas

**For CD** : Sr. Adv. Prateek Seksaria a/w Adv. Tushad Kakalia a/w Adv. Raghavi Sharma i/b Mull & Mulla  
**Section 9 of IBC**

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**ORDER**

1.It is submitted that mediation before the Hon'ble High Court of Bombay is coming up for consideration today and the lenders' meeting is to take place on 19.04.2024.

2.In view of the above, **list on 11.06.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**